

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:04.08.2015
Visit Abroad on Fake Passport
Patel Shri Natubhai Gomanbhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is fact that some overaged sportspersons visited abroad on fake passports for participating in sports competitions;
- (b) if so, the number of such complaints received/cases reported during each of the last three years and the current year, discipline-wise;
- (c) whether the Government has taken any action against them;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether any guidelines have been formulated for preventing the recurrence of such incidents in future and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

(a) to (d) Madam, two incidents have come to the notice of the Department for age fraud, but neither was related to fake passports.

An incident in the case of Volleyball was reported in the newspapers, for which the Volleyball Federation of India informed that though they had issued Show Cause Notices to the concerned players but valid passports of the players were considered as authentic documents for age proof verification as per the guidelines issued by their Asian & International Federations.

In another incident, 22 sportspersons were barred from entering into the competition during the 2nd Asian Youth Games, 2013 held at Nanjing, China on account of being overage. The expenses incurred on 22 sportspersons for the event were recovered from the Federations concerned.

While such complaints were dealt with in consultation with the NSFs, Sports Authority of India and other stakeholders, year-wise and sport discipline-wise data is not maintained.

(e) To prevent the cases of age fraud in selection of players, Government has issued detailed instruction on 25.11.2009 which, inter-alia, prescribe issuance of identity cards to players, age verification procedure, medical examination of players in case of doubt etc., which are still in force.
